

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:7218
ANSWERED ON:12.05.2000
BUDGETARY ALLOCATION FOR COURTS
AKHILESH YADAV

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government have increased the budgetary allocation for judicial administrative while the funds allocated for the administrative expenses of the Supreme Court has been decreased during the last several years;
- (b) If so, the reasons therefor, and
- (c) the steps taken by the Government to provide adequate fund for the smooth functioning of Supreme Court?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE

(SHRI BALASAHEB VIKHE PATIL)

(a) to (c) : Government has been providing need-based budgetary allocation to the Supreme Court. The approved allocation for the year 1997-98 was Rs. 17.95 crores. During the year 1998-99, this was increased to Rs. 35.27 crores. During the year 1999-2000, the approved allocation was Rs.40.00 crores, which included a provision of Rs. 10.00 crores for the Golden Jubilee Celebrations. For the current financial year, the approved allocation is Rs. 29.74 crores.